

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A. 144/95.

Dt. of Decision : 8-8-96.

- | | |
|------------------------------|---------------------------------|
| 1. M.Lekshmi Marayana | 56. S.D.Kharpate |
| 2. A.V.S.S.Subramanyam | 57. R.D.Fatel. |
| 3. Md.Faruk | 58. R.M.Brahma Bhatt |
| 4. V.Nagabhushanam | 59. G.V.Gaziawala |
| 5. J.Nageraja Rao | 60. A.J.Shah |
| 6. M.C.Gangi Reddy | 61. Smt.Sarmila Purukayastha |
| 7. V.Mahanandi Reddy | 62. B.R.Pramkada |
| 8. G.Babu Rao | 63. C.D.Ganit |
| 9. M.Ananda | 64. A.P.Solanki |
| 10. V.Bhimeswara Rao | 65. A.R.Chandra Sekhar |
| 11. Anil Kumar Gark | 66. S.Subbaram |
| 13. A.K.Jain | 67. K.Choudhary |
| 14. Somdutt Sharma | 68. P.V.Raghavendra |
| 15. Govind Kumar Singh | 70. Aswath Narayana |
| 16. R.S.Tyagi | 71. N.K.Shamasundar |
| 17. Nagendra Prasad Singh | 72. G.R.Shankara Narayana Setty |
| 18. Pradeep Kumar | 73. Smt.D.T.Vijaya Lakshmi |
| 19. Sushil Kumar | 74. N.Bhuvanendra |
| 20. JAG Mchar Singh | 75. Jayanna |
| 21. J.K.Singh | 76. B.Kashinath Shastri |
| 22. Prakash Narain | 77. Karibasappa B. |
| 23. K.S.Chaudhary | 78. R.C.Bhat |
| 24. J.I.Barad | 79. M.M.Daddikoppa |
| 25. P.K.Majumdar | 80. M.G.Kunder |
| 26. P.K.Sacmar | 81. A.K.Panda |
| 27. I.P.Singh | 82. B.T.Upendra |
| 28. Shyam Sunder Kaushik | 83. N.S.Sathish |
| 29. Madhavi Kutty Kavindran | 84. B.J.Vijayakumar |
| 30. Vinod Kumar Jain | 85. C.S.Gopalakrishna |
| 31. Laxmi Narain Meena | 86. U.R.Padaki |
| 32. Balwan Singh | 87. Keshav H.Rao |
| 33. Rajoo Ranjan | 88. J.S.Hirenath |
| 34. D.K.Kool | 89. H.L.Lamani |
| 35. Rajendra Kumar Malhotra | 90. B.H.Balunavar |
| 36. Krishnan Lal | 91. A.V.Kakhanciki |
| 37. Mohinder Singh | 92. P.Md.Iqbal |
| 38. Vijaya Kumar J.Patel | 93. C.D.Yadav |
| 39. J.C.Raj | 94. Mallayya Hosmani |
| 40. R.J.Bhavsar | 95. R.P.Beedkar |
| 41. Jagdamba Prasad Sharma | 96. B.L.Jujareo |
| 42. S.V.Edlabadkar | 97. Dharma Parashram Kose |
| 43. B.V.Tandon | 98. N.D.Tribhuwan |
| 44. Jaydip Prabhudas Parikh | 99. S.R.Palande |
| 45. D.G.Agola | 100. V.L.Gujar |
| 46. Gokul Ram Baghmare | 101. H.D.Jodhe |
| 47. Vikram Kumar Shrivastava | 102. S.Z.Khobragade |
| 48. Daudbhai Rupsin Rajwadi | 103. Ashok Pandurang Sawatkar |
| 49. K.T.Vankar | 104. C.D.Sahu |
| 50. Pratap Singh Maura | 105. S.L.Khadgi |
| 51. Chhatra Singh D.Parmar | 106. R.K.Tiwari |
| 52. R.N.Patel | 107. G.P.Ahirwal |
| 53. M.D.Vasava | 108. G.C.Sonker |
| 54. P.M.Udambkar | 109. Kailash Chander |
| 55. G.C.Shah | 110. G.S.Dogra |

111. P.S.Mariappan
112. P.Jaiprakash
113. K.Chandrasekharan
114. M.Raju
115. TA Panneer Selyam
116. K.Syed Saleem
117. G.Bala Krishnan
118. M.Ganesan
119. M.Anjamal Farook
120. P.Narayana Pillai
121. K.Iyappan
122. S.Daniel James Mony
123. M.Murugesan
124. G.Vijayakumar
125. D.Selvaraj
126. A.Mayajothi
127. D.Kharbuli
128. Tridib Biswas
129. Virendra Kumar
130. Rajkumar Kaushik
131. S.K.Bajpai
132. Jao Ram
134. Gopal Singh
135. Kamlesh Prasad
136. D.C.Maurya
137. Pramod Gupta
138. J.N.Ram
139. Khedaw Prasad
140. Devendrakumar
141. Gulabchand
142. Karan Singh
143. Naresa Kumar
144. Madav Krishna Diba
145. P.P.Verma
146. P.N.Singh
147. S.K.Lawrene
148. Prakash Pakip
149. Jagdeo Prasad
150. S.P.Srivastava
151. Shri Narayan
152. Mohan Gupta
153. Hari Shankar Pandey
154. Shyamal Kumar Gan
155. Niranjana Ghosh
156. Pradeep KR Guha Roy
157. Bhisna Dev Sengupta
158. Samarendra KR Debnath
159. S.N.Mandi
160. S.K.Biswas
161. Nikhil Chandra Rauth
162. Niranjana Kumar Baidya
163. Smt. Smrita Dutta
164. Achintya Krishna Roy
165. K.K.Mukhopadaya
166. K.Sekharan
167. S.Jesu Babu
168. B.Anil Kumar
169. V.Narayana Rao
170. V.Bapi Raju
172. D.Chakrapani
173. Ch.S.N.Murty
174. P.Nayak
175. Sasany
176. All India Association
of Asst. Superintendents(UL),
POD, NSSO, Rep. by its
Secretary, K.V.B.K.Murthy

.. Applicants.

Vs

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1. The Union of India Rep. by
its Secretary, Dept. of
Statistics, Min. of Planning
and Programme Implementation,
New Delhi.
 2. The Under Secretary,
Govt. of India, Dept. of
Statistics, Min. of Planning,
New Delhi.
 3. The Director,
National Sample Survey
Organisation for the Operations
Division, (NSSO), Hall No.327,
III Floor, 'C' Block,
Rashtrapati Bhavan, Madangiri Road,

Counsel for the Applicants : Mr. P.Krishna Reddy for
Mr. K.Muralidhar Reddy

Counsel for the Respondents : Mr. K.Bhaskar Reddy, Addl. CGSC.

CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

ORDER

Oral Order (Per Hon'ble Shri R.Rangarajan : Member (Admn.))

Mr.P.Krishna Reddy proxy counsel for Mr.K.Muralidhar Reddy, learned counsel for the applicants and Mr.K.Bhaskara Rao, learned counsel for the respondents.

2. This OA is filed for the following relief:-

a) To direct the respondents to pay the applicants' special pay of Rs.75/- as operated by the Board of Arbitration in its C.A.Reference No.3/85 dated 5-1-89 irrespective of the fact that the Revised Pay Scales came into effect from 1-1-86 and consequently.

b) To direct the respondents to continue Special Pay of Rs.75/- even after 1-1-86 and to fix their pay in the Revised scale under Rule 7(1)C of the C.C.S. Revised Pay Rules 1986 and

c) Pass such other order or orders as this Hon'ble Tribunal deems fit and proper in the circumstances of the case.

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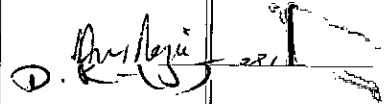
3. To-day the learned counsel for the applicants submitted that he is withdrawing the OA and ^{may} ~~like~~ to submit a fresh OA amending the prayer.

4. The OA is dismissed as with-drawn. The applicants may file a fresh OA which will be considered at the time of admission hearing.



(R. Rangarajan)
Member(Admn.)

Dated : The 8th August 1996.
~~Dictated in open court, - - -~~



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O.A.NO.144/95

Copy to:

1. The Secretary, Dept. of Statistics,
Min. of Planning and Programme Implementation,
New Delhi.
2. The Under Secretary, Govt. of India,
Dept. of Statistics, Min. of Planning,
New Delhi.
3. The Director,
National Sample Survey,
Organisation for the Operations Division,
(NSSO), Hall No.327, III Floor,
C Block, Pushpa Bhava,
Madangiri Road,
New Delhi - 110 062.
4. One copy to Mr.P.Krishna Reddy, Advocate,
CAT, Hyderabad.
5. One copy to Mr.K.Bhaskara Reddy, Addl.CGSC,
CAT, Hyderabad.
6. One copy to Library, CAT, Hyderabad.
7. One copy for duplicate.

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TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

DATE: 5 6 95

ORDER/JUDGEMENT
O.A. NO./R.A./C.P. No.

in

O.A. NO. 144/95

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED
DISPOSED OF WITH DIRECTIONS
DISMISSED ✓
DISMISSED AS WITHDRAWN
ORDERED/REJECTED
NO ORDER AS TO COSTS.

YLKR

II COURT

No Spare Copy

